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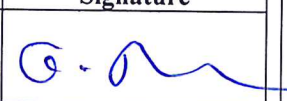
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

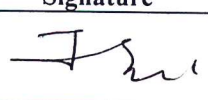
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.853/252/HDB/2018
NAME OF THE COMPANY	Fair Child Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	M. Venkata Mallikarjuna Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phanikumar	Advocate	pkumar@rediffmail.com 944140790	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy	Adv.	9160004435	
for RoC			

ORDER

Counsel for Applicant is present. Shri T. Sujana Kumar Reddy, CGSC for RoC (H) is present.

RoC already filed his report.

For hearing, list the matter on 14.09.2018.


Member (J)

Binnu